

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.11.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 48/BB/2018	For hearing IA 463/19 IA 470/19	Sec 9 of I&B Code 2016	Vishwas Concrete Pvt Ltd	Perikal Arjun J Sagar Associates	Pranee Infrastructures Pvt Ltd	Shri Vinod Sunder Raman, IRP

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

Ricab Chand for Suspended Directors
Vinod Sunder Raman *IRP, in person* *[Signature]*

ORDER

Heard Shri Ricab Chand, learned Counsel for Suspended Director and Shri Vinod Sunder Raman, IRP in person. Registry is directed to list the IA which is going to be filed by the IRP along with other IAs. Post the case under the caption "For Orders" on **08.11.2019**.

[Signature]
MEMBER(T)

[Signature]
MEMBER(J)

Verified
[Signature]
Court Officer